

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

MAA Mundeshwari Security Services Pvt Ltd

Vs

RoC

Item No.-103

Appeal No. - 229/252/ND/2020

....Applicant

....Respondent

SECTION

U/s 252

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

Order delivered on 17.03.2020

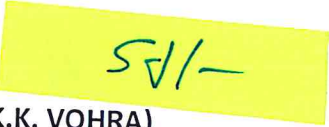
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Adjourn the matter to 15.04.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)